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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.72/BB/17	-	For Hearing	Rule 6 of IB	Next Radio Ltd Vs JustAdzl nformedia Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	DORE RAJ 9743897941	for operational auditor	

ORDER

Counsel for petitioner is present. He has not submitted information from the India Post Website about the service of notice on the respondent. List it on 06/10/2017.


MEMBER(J)


MEMBER(T)